


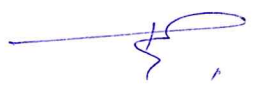
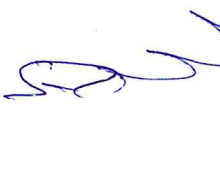
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

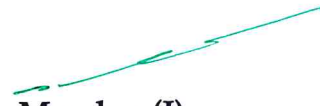
| C.P. No. or C.A. No.      | T.P. No. | Purpose                                   | Section            | Name of the Parties M/s. / Mr.                              |
|---------------------------|----------|---|--------------------|---|
| CP (IB)<br>No.156/BB/2017 | -        | For filing objections by Corporation Bank | Under rule 7 of IB | Triumph India Software Services Pvt Ltd Vs Corporation Bank |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER  | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|-----------------------------------|------------------------|---|
| 1.      | K.R. S. Prakash Rao<br>8897784847 | Corporation Bank       |    |
| 2.      | V.R.R.                            | V.R.R.                 |  |
| 3.      | SURESH KRISHNAN<br>(9738611909)   | Referring              |  |
| 4.      | P.C. Ravi                         |                        |   |

**ORDER**

PCS for Corporate Applicant is present. Shri VB Ravishankar, Advocate, has filed vakalat for Financial Creditor/Corporation Bank. PCS for Vert Experts Consulting Ltd./Creditor, filed objection along with annexures. For filing objections on behalf of Corporation Bank. List it on 28.02.2018.

  
Member (T)

  
Member (J)